

Over Crowding in Godavari Express

3426. SHRI K. A. SWAMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of over-crowding in Godavari Express which runs between Waltair and Hyderabad; and

(b) what steps are being taken to increase train accommodation between Waltair and Hyderabad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) For want of room on 7/6 Godavari Express to haul an additional coach as a regular measure, augmentation of the load of 7/8 Godavari Express has at present, not been found operationally feasible.

Discrimination against Indian Employees in U.S.A.

3427. SHRI R. N. RAKESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether discrimination against Indian employees for promotion and other facilities in the Services is openly practised by Government in the United States of America;

(b) whether the Indian employees are victimized and penalised and have not been given promotion and salary as ruled by the Supreme Court of the United States (Dougall V. Sugarman 1972-73) in favour of aliens; and

(c) whether the United Nations investigated the Government of the United States for violation of international law in case of resident aliens in general and Indians in particular?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARSIMHA RAO): (a) and (b). Government is not aware of such cases. According to the cited decision, the Government of the United States may prescribe U.S. citizenship as a qualification for holding certain offices and has the legal sanction to exclude aliens from appropriately defined jobs. It cannot however institute a flat prohibitory ban on the entry of aliens into the competitive classified civil service. Cases have come to the notice of the Government of India where people of Indian origin have filed suits in U.S. courts against private U.S. firms and organisations for alleged discrimination because of their national origin and have won private settlements.

(c) No, Sir.

तरंगजी अम्बाजी लाइन

3428. श्री हीरालाल द्वार० परभार : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर गुजरात में तरंगजी और अम्बाजी के लिए रेल लाइन बिछाने की मांग गत अनेक वर्षों से निरन्तर की जा रही है ;

(ख) यदि हां, तो उस पर सरकार द्वारा क्या निर्णय किया गया है और इस संबंध में विलम्ब के क्या कारण हैं; और

(ग) इस लाइन के निर्माण पर अनुमानित कितना व्यय किए जाने की संभावना है ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) तरंगा हिल और अम्बाजी के बीच रेलवे लाइन बिछाने के लिए अभ्यावेदन प्राप्त हुए हैं ।